

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **05.09.2022** (MONDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT) No 61/2022 & IA No 690/2022	Rajeev Satpal Lakhanpal &Ors VS Taashee Linux Services Pvt Ltd & 3Ors WITH	Sameer Hussian	
2.	Company Appeal(AT) No 62/2022 & IA No 738/2022	Rajeev Satpal Lakhanpal &Ors VS Taashee Linux Services Pvt Ltd & 3Ors WITH	Sameer Hussian	
3.	Company Appeal(AT) No 63/2022 & IA No 691/2022	Rajeev Satpal Lakhanpal &Ors VS Taashee Linux Services Pvt Ltd & 3Ors WITH	Sameer Hussian	
4.	Company Appeal(AT) No 64/2022 & IA No 692,693/2022	Rajeev Satpal Lakhanpal &Ors VS Taashee Linux Services Pvt Ltd & 3Ors WITH	Sameer Hussian	
5.	Company Appeal(AT) No 65/2022 & IA No 694,695/2022	Rajeev Satpal Lakhanpal &Ors VS Taashee Linux Services Pvt Ltd & 3Ors	Sameer Hussian	
6.	Company Appeal(AT)(Ins) No 333/2022	J.Mohan Babu VS Ramya Outsourcing Solutions Private Limited	Rohan Rajasekaran	
7.	Comp App(AT) No 57/2022	Dr. Vandana Parvez Vs Kotak Mahindra Trusteeship Services limited	Dr. Vandana Parvez Party in person	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(INS) No.230/2021	Sakthi International Pvt Ltd Vs Pandi Devi Oil Pvt. ltd.	Ms. Annapoorani, Mr. Thriyambak J Kannan	Mr. Surendran Mr. Pradeep Dahiya

9.	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd &Ors WITH	Aditya Kumar	Mani Bhadra-R1 to R3 Kirit Javali-R4
10.	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & 4Ors	Aditya Kumar	Mani Bhadra-R1 Kirit Javali-R4

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) 18/2022 & IA No. 36/2022	Dr. C. Bharath Chandran Vs Sabine Hospital & Research Centre Pvt Ltd & 4 ors	Avnish Pandey	Elayaraj Kumar R1 Raju.P.K R2 Vinod P.V R4 Vipin Warriar R5 Notice served on R3-7/2/2022
12.	Contempt App No. 1/2022 In Comp App (AT)(CH)(Ins) No. 207/2021	C. Raja John Vs R. Raghavendran RP	R. Kannan	B. Dhanaraj
13.	Company App (AT)(Ins)/264/2022& IA No 560,561,562/2022	Gurvinder Bhatia Vs Subrata M Maity	Thriyambak J Kannan	Pavitra Venkateswaran
14.	TA No. 126/2021 in Comp App (AT) 5/2021	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	R.L. Sinha	Ms. Annu Singh, Advocate
15.	Comp App (AT)(CH)(Ins) No. 62/2022 & IA No. 131 & 132/2022	Southern Power Distribution Company of A.P. Ltd Vs Panyam Cements & Mineral Industries& 2 Ors	Rakesh K. Sharma	Sivaraman R1 Notice Served on R2&R3-04/04/2022
16.	Comp App (AT)(CH)(Ins) No. 80/2022 IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	K.Suresh	Janani Shankar Respondent
17.	Comp App (AT)(CH)(Ins) No. 63/2022 & IA No. 133,134 & 135/2022	Eastern Power Distribution Company of Andhra Pradesh Ltd Vs Bodugu Sudhakar & 2 Ors	Rakesh K. Sharma	
18.	Comp App (AT)(CH) No. 56/2021 & IA No. 654,655 & 656/2021	Anjana Sanghi& 2 Ors Vs KMS Constructions Pvt Ltd & 9 Others	Preeti Mohan Raj Jhabakh	S. Chidambaram PCS Caveator for R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT)(CH)(Ins) No. 296/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Pankaj Vivek	T.K. Bhaskar Caveator for R1 P. Giridharan R3
20.	Comp App (AT)(INS) No.34/2022 IA No 66/2022, IA No 195/2022	Itma Hotels India Private Limited Vs State Bank of India	Liza Meghan Cyriac	Vinod P V Vipin Warriar Vidhya Lakshmi Vipin

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board

2. Website: www.nlat.nic.in

For Assistance,

1. For VC Link - nlatchennai@gmail.com